

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar Vigilance at Srinagar)

To

All the Pr. District and Sessions Judges,
of the State of J&K.

No: 249/RV

Dated: 12-09-2018

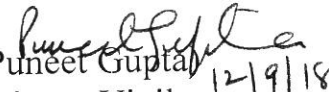
Subject: State level Mediation Training Workshop for Judges and Lawyers to be held from 5th to 7th October, 2018 at Srinagar.

Sir,

The Hon'ble High Court of Jammu and Kashmir is holding State level workshop on mediation- Induction training programme for Judges and refresher course for Lawyer-Mediators- from 5th to 7th October, 2018 at Sher-i-Kashmir International Convention Centre (SKICC) Srinagar.

In this regard, you are requested to propose the names of five mediator-lawyers from the panel who are interested and have the aptitude for mediation, after taking consent from them for participation in the workshop. **The list be furnished to this office within a period of two days positively.** The names of participants for workshop shall be finalized by the High Court. The participant-lawyers nominated from Jammu Province and Leh region shall be entitled to actual air fare (Economy Class). The information be furnished on e-mail registrarvigilancehcjk@gmail.com or through Fax No. 0194-2506624.

Yours faithfully,


(Puneet Gupta) 12/9/18
Registrar Vigilance

No: 250-253/RV


Dated: 12-09-2018

Copy to the:

1. Registrar General, High Court of J&K at Srinagar, for information.
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan, High Court of J&K;
3. Secretary to Hon'ble Mr. Justice M.K. Hanjura, High Court of J&K;

..... for kind information of their Lordships.

- ✓ 4. CPC e-Courts, High Court of J&K, for uploading the same on the website.


(Puneet Gupta) 12/9/18
Registrar Vigilance